

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:3597
ANSWERED ON:26.04.2012
PIPED WATER SUPPLY
Sugumar Shri K.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has started a project that aims at ensuring 24 hours piped water supply and integrating water supply with sanitation for village cleanliness;
- (b) if so, the details thereof;
- (c) the total cost envisaged for the said project; and
- (d) the time by which the said project is likely to be launched?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

(a)to(d): The Ministry of Drinking Water & Sanitation administers through the States the centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP) for providing financial and technical assistance to the States to supplement their efforts to provide drinking water facilities to the rural areas. The State Governments are vested with powers to plan, execute and implement drinking water supply schemes under NRDWP. Rural Water Supply Schemes are approved by the State Level Scheme Sanctioning Committee. Hence it is for the State Government to choose the kind of water supply schemes suited to the areas including for 24 hours piped water supply.

In the discussions with States on the Annual Action Plans for 2012-13 under NRDWP and Total Sanitation Campaign (TSC), the States have been urged to adopt a conjoint saturation approach to provision of piped water supply with sanitation facilities so as to make Nirmal Gram Panchayats. This shall help in increasing the service levels of both rural water supply and sanitation and prevent slip back. The allocation for 2012-13 under NRDWP is Rs.10,500 crore and for TSC Rs.3500 crore.